GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 946
ANSWERED ON 13/12/2022

COMPUTERS TO PANCHAYATS UNDER RGSA

946. SHRIMATI SANDHYA RAY:
SHRI DEVENDRA SINGH BHOLE:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the details and the number of Panchayats in the country, State-wise;

(b) whether the Government has provided computers to Panchayats under Rashtriya Gram Swaraj Abhiyan (RGSA);

(c) if so, the details of Panchayats that have been given computers and those yet to be computerized along with technical manpower i.e. computer literate persons in the country, State-wise including Madhya Pradesh, district-wise especially in Bhind-Datia Constituency and Kanpur Nagar and Kanpur Dehat of Uttar Pradesh; and

(d) the details of the steps taken and the time likely to be taken by the Government in this regard to provide computers and manpower to speed up the process of computerization of Gram Panchayats under RGSA?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) Details of all levels of Panchayats in the country is at **Annexure-I.**

(b) Yes Sir.

(c) & (d) Panchayat being State subject, providing computers and technical manpower for Gram Panchayats (GPs) is primarily the responsibility of States. However, under the revamped Rashtriya Gram Swaraj Abhiyan (RGSA) scheme approved for implementation from 01.04.2022 to 31.03.2026, has been supplementing the efforts of all States, including Madhya Pradesh and Uttar Pradesh, towards supporting functioning of GPs by providing computers for GPs as proposed by States in their Annual Action Plan and approved by Central Empowered Committee on a limited scale. District-wise information is not maintained centrally. Further, there is no provision under the scheme to provide technical manpower for Panchayat. As per the information available, out of 271770 Gram Panchayats (GPs)/ Traditional Local Bodies (TLBs), 219889 have been computerized and 51881 GPs are yet to be computerized. State-wise details are attached as **Annexure-II.**

***

Annex refer to in reply to Part (a) of the Lok Sabha Unstarred Question No. 946 answered on 13/12/2022

Details Gram Panchayats (GPs)/ Traditional Local Bodies (TLBs) in the country

Sl. No.	Name of the State	No. of Gram Panchayats (GPs)/ Traditional Local Bodies (TLBs)
1	Andaman and Nicobar Islands	271
2	Andhra Pradesh	13325
3	Arunachal Pradesh	2108
4	Assam	2666
5	Bihar	8160
6	Chhattisgarh	11656
7	Goa	191
8	Gujarat	14359
9	Haryana	6220
10	Himachal Pradesh	3615
11	Jammu and Kashmir	4291
12	Jharkhand	4345
13	Karnataka	5958
14	Kerala	941
15	Ladakh	193
16	Lakshadweep	10
17	Madhya Pradesh	23066
18	Maharashtra	27923
19	Manipur	3818
20	Meghalaya	9045
21	Mizoram	834
22	Nagaland	1292
23	Odisha	6794
24	Puducherry	108
25	Punjab	13241
26	Rajasthan	11272
27	Sikkim	198
28	Tamil Nadu	12524
29	Telangana	12769
30	The Dadra and Nagar Haveli & Daman And Diu	38
31	Tripura	1219
32	Uttar Pradesh	58189
33	Uttarakhand	7791
34	West Bengal	3340
	Total	**271770**

NA: Not Applicable

Annex refer to in reply to Part (c) & (d) of the Lok Sabha Unstarred Question No. 946 answered on 13/12/2022

Number of Gram Panchayats (GPs)/ Traditional Local Bodies (TLBs) with and without Computer

Sl. No.	Name of the State	No. of Gram Panchayats (GPs)/ Traditional Local Bodies (TLBs)	No. of GPs/ TLBs With Computer	No. of GPs/ TLBs without Computer
1	Andaman and Nicobar Islands	271	271	0
2	Andhra Pradesh	13325	10017	3308
3	Arunachal Pradesh	2108	305	1803
4	Assam	2666	1156	1510
5	Bihar	8160	6677	1483
6	Chhattisgarh	11656	7042	4614
7	Goa	191	191	0
8	Gujarat	14359	14359	0
9	Haryana	6220	1720	4500
10	Himachal Pradesh	3615	3281	334
11	Jammu and Kashmir	4291	3973	318
12	Jharkhand	4345	3516	829
13	Karnataka	5958	5958	0
14	Kerala	941	941	0
15	Ladakh	193	130	63
16	Lakshadweep	10	10	0
17	Madhya Pradesh	23066	23066	0
18	Maharashtra	27923	26923	1000
19	Manipur	3818	3758	60
20	Meghalaya	9045	7368	1677
21	Mizoram	834	243	591
22	Nagaland	1292	553	739
23	Odisha	6794	6794	0
24	Puducherry	108	100	8
25	Punjab	13241	7304	5937
26	Rajasthan	11272	10223	1049
26	Sikkim	198	13	185
28	Tamil Nadu	12524	10099	2425
29	Telangana	12769	4436	8333
30	The Dadra and Nagar Haveli & Daman And Diu	38	38	0
31	Tripura	1219	505	714
32	Uttar Pradesh	58189	47788	10401
33	Uttarakhand	7791	7791	0
34	West Bengal	3340	3340	0
	Total	**271770**	219889	51881

***